

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)**

**IN**

**ORIGINAL APPLICATION NO. 230 OF 2021 (SZ)**

**ACTION TAKEN REPORT FILED BY THE ADDITIONAL CHIEF  
SECRETARY, LOCAL SELF GOVERNMENT**

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Dated at Chennai on this the 11<sup>th</sup> day of April, 2022.

**M/s. E.K.KUMARESAN**

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

Action Taken by Local Self Government in OA 230 of 2021 of Hon'ble National Green Tribunal

The Hon'ble NGT as per order dated 15.02.2022 in OA 230/2021 observed that no steps had been taken for the removal of legacy waste in spite of the fact that Principal Bench in O.A. 606 of 2018 had fixed the deadline as 31.03.2021.

The Chief Secretary, State of Kerala, Additional Chief Secretary for Local Self Government has been directed to submit action take report to the Tribunal on or before 25.03.2022.

The State of Kerala has already filed a detailed Action taken report on 14.02.2022 regarding the progress made in the Solid Waste Management and also regarding the activities performed at Ottapalam along with the progress report.

It is submitted that Ottapalam Municipality is taking earnest efforts to comply to the Solid Waste Management Rules. The Action Plan of Ottapalam Municipality is seen as Annexure-I. As per the direction of NGT OA 230/2021 Ottapalam municipality has prepared an action plan and DPR for removal of legacy waste from Panamanna trunching ground. Action plan DPR has been approved by council on 06/08/2021

The main tasks in Action plan

1. Material Collection Facility (MCF) and Resource Recovery Facility (RRF) extension

For improving the storage and sorting facilities of MCF and RRF and to provide basic facilities for workers, a project was prepared. The project was prepared for constructing a building to lodge the facility, and the same was completed on 24/12/2021.

2. Renovation of windrow composting unit

A project was prepared to install Machinerics in plant for composting 1 tonne bio waste per day. This project is prepared to install windrow compost unit. Based on the decision of the council to modify the project, a New project for O W C [Organic Waste Converter] has been approved by the council, approval of the District Planning committee (which is authorised to approve local government projects, including technical approval) was taken and tender procedure is going on.

3. Construction of mini MCF

A project was designed to construct 10 mini MCFs in different municipal areas. Installation is under progress, 6 mini MCFs have been installed till date. And by the next week balance 6 mini MCFs will also be installed. (The project was modified to install 12 MCFs on February 2022)

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#### 4. Thumboormozhi model bio waste composting

2 Units of Thumboormozhi model bio waste composting unit have been made functional from 12/2021

#### 5. Distribution of compost unit to house holds

For the source level bio waste treatment, project was prepared to supply bio-bins to the house holds. For this beneficiary contribution is being received in this office and supply of bins is progressing. The Distribution of composting units to house hold is also underway . Work order was given to implementing agency for distribution of 1000 bio bins to households .

#### 6. Strengthening of Haritha Karma Sena

At the time of preparation of action plan, house hold collection of non biodegradable waste was only on 58 % and from institution it was 30.80%. Now it has increased to 76% in the case of house holds and 53% in the case of institutions. For achieving 100% Door to door collection an awareness programme was conducted by the municipality for which separate notice for the house holds and institutions was printed and distributed through Haritha Karma Senas and meetings conducted with residential associations and merchant Associations for generating awareness and willingness to participate in the door to door collection system. The awareness programme was completed on 05/10/2021. The awareness programme was conducted in 36 wards.

#### 7. Legacy waste

An amount of 70 lakhs has been included in the annual plan 2021-22 of Ottapalam municipality for the remediation of legacy waste at Panamanna. The Ottappalam municipality on the orders of the Hon'ble NGT had taken timely action for assessing the quantum of waste based on which tender for remediation was floated. Around 4856.4 M3 waste has been dumped at the site. The Project for legacy waste remediation was prepared for 2021-22 and the D.P.R was prepared by July 2021. The Administrative sanction of the project was received on 06.08.2021 and Technical Sanction was received 29.10.2021.

The Municipality floated a tendered on 08.11.2021 and offers were received on 17.11.2021. Proposals for remediating the site have been received from 3 agencies and the matter was placed before the council of the municipality on 29.12.2021 . The council was unable to accept the lowest tender made by SEUF because the approval of the agency as accredited agency was to expire on 31.12.2021. The same was reported to Government and directions were issued to re tender, as the agency no longer had accreditation. On 11.03.2022 the Municipality retendered and 6 offers were received on 24.03.2022.

#### 8. Litter spots

5 litter spots has been identified by the pollution control board and this 5 litter spots were cleared and protected through fencing and in which 2

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litter spots have been converted to 'Butterfly Gardens'.

### Dump site remediation:

It is submitted that there are ten major dump sites identified by the Kerala State Pollution control board, they are as follows,

1. Njaliyanparambu, Kozhikode
2. Brahmapuram, Ernakulam
3. Kureepuzha, Kollam
4. Chelora, Kannur
5. Laloor, Thrissur
6. Vilappilsala, Thiruvananthapuram
7. Vadavathoor, Kottayam
8. Sarvodayapuram, Alappuzha
9. BPL Koottupatha, Palakkad
10. Thalassery, Kannur

It is submitted that Chief Secretary to the Government and Additional Chief Secretary, Local Self Government Department are conducting continuous review meetings to monitor progress of implementation of Solid Waste Management Rules and to monitor the compliances of all NGT cases.

Details of action taken by the LSGs for remediating the dump site is given as follows,

#### 1. Njaliparambu Kozhikode

It is submitted that the initial volume of waste at the dumpsite was 1.3 lakh m<sup>3</sup>. The biomining and capping project with project no.411/19 has earmarked Rs.7,70,00,000/-. M/s Zonta Infratech Pvt Ltd started legacy waste clearing on 3rd March, 2020. The clearing work of legacy waste resumed at the dumpsite on 4th May 2020 and approximately 15000 cum of legacy waste was cleared from the project site as on 12th May 2020. Work slowed down due to lockdown and rain. SLEC approved the proposal on 22.07.2021 for availing SBM (U) funds and the same has been forwarded to the central ministry for financial sanction. At present the biomining process is going on (zone 2 area) and approx. 21600 cum waste is cleared.

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## 2. Brahmapuram, Ernakulam

It is submitted that the Kochi Municipal Corporation has tendered the Biomining of Legacy waste at Brahmapuram Kochi. M/s Zonta Infratech Ltd qualified the technical and financial bids, and work was awarded to M/s Zonta Infratech Ltd. Drone survey has been done to quantify the waste dump. The quantity of waste dumped was 551,903.30 m<sup>3</sup>. The total project cost is Rs. 54,90,36,036/-. This proposal has been included in the SBM(U) Scheme. SLEC on 22.07.2021 approved the SBM (U) proposal. The same has been forwarded to the Central Ministry for financial sanction.

The remediation work of legacy waste is under progress. The whole area has been divided into 7 sectors for ease of doing the project. In sector 6 -95% work and in Sector -7 -90 % work completed . Further excavation in Sector -6 can be done only after marking of the GAIL pipeline by KMC. The request has been given to KMC by M/s.Zonta Infratech to mark the position of the pipeline. Presently work is progressing in sector 4 & 5, 60 % of land cleared in Sector 5 and 25 % of land cleared in Sector 4. Application for 'consent to operate' has been submitted to PCB , processing fee has been paid and it is expected to receive consent within one week.

## 3. Kureepuzha , Kollam

It is submitted that Kollam Municipal Corporation has put out a tender for Biomining of legacy waste at Kureepuzha Kollam. On 27.01.2021 , a technical bid was opened and since only three bidders participated, out of which only one was technically qualified, the work was retendered. Zigma Global Environ Solutions Pvt Ltd was found technically qualified on retender and the financial bid opened on 04.03.2021. On 02.03.2021 a team from NIT Calicut conducted the drone based survey for assessing the entire quantity of legacy waste at Kureepuzha

It is submitted that the initial volume of waste at the dumpsite was 104906.88 m<sup>3</sup>. The project Number is 1274/21. The Corporation assigned the work to Zigma Enviro Solutions Pvt Ltd for bio mining. SLEC on 22.07.2021 approved the proposal under SBM(U) Scheme. Total project cost is Rs.118,544,774/- . The same has been forwarded to the central ministry for financial sanction. Bio remediation works commenced officially in March,2022. Around 30,000 Cubic Metres of waste has been processed so far. 778 Tonnes of RDF transported to cement factories, 20.98 Tonnes of Chappals and 2.6 Tonnes of tyres has been sent for processing. 1.18 Acres of Land recovered out of 5.5 Acres has been reclaimed so far.

## 4. Chelora, Kannur

It is submitted that the initial volume of waste at the dumpsite was 45310.25m<sup>3</sup>. The project no is 284/22. An amount of Rs.2,12,99,368 has been earmarked for the project. The Work was awarded to Zonta Infratech Private Limited. Agency started the remediation work but due to some conflicts regarding the quantity of waste dumped, the selected agency stopped the work in between. As per Government direction, a letter was sent to NIT for Waste dump

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quantification. The reassessed quantity of waste at the dumpsite is 123822 m<sup>3</sup>. Based on the revised quantity the work has been retendered. Bids were opened on 03.03.2022 and the Technical Evaluation is ongoing.

#### 5.Laloor, Thrissur

It is submitted that Thrissur Corporation has invited EOI for biomining in Laloor and received 4 proposals of which 3 parties had given presentation in committee, called for the same. Limited tender for these parties has been published on 22/06/2021. Tender opened on 30.06.2021 and work was awarded to SEUF. The SLEC on 22.07.2021 approved the proposal under SBM(U) Scheme. The same has been forwarded to the central ministry for financial sanction. At present the agreement is executed with SEUF and work has been handed over It is submitted that the estimated quantity of waste at the dumpsite was 51634.84 m<sup>3</sup>. The project No is S0031/22. An amount of Rs.500,00,000/- has been earmarked for the project.

#### 6.Vilappilsala, Thiruvananthapuram

It is submitted that dumpsite is nearly cleared and some rejects are yet to be cleared and no further work can be done in the location because of high public protest.

#### 7.Vadavathoor, Kottayam

It is submitted that the quantity of waste dumped was 80,000 m<sup>3</sup>. This proposal was included in the SBM(U) project. SLEC on 22.07.2021 approved the proposal under SBM(U) Scheme. Total project cost is Rs. 77692800/-. The same has been forwarded to the central ministry for financial sanction.

#### 8.Sarvodayapuram, Alappuzha

It is submitted that the estimated quantity of waste at the dumpsite was 30101.69 m<sup>3</sup>. The project titled Bio mining at Sarvodayapuram and the number is 517/21,520/21. Total project cost is Rs. 3,10,18,286/-. The SLEC on 22.07.2021 approved the proposal under SBM(U) Scheme. The same has been forwarded to the central ministry for financial sanction.

#### 9.BPL Koottupatha, Palakkad

It is submitted that the Estimated quantity of waste dumped at the site is 57959.51 m<sup>3</sup>. Palakkad Municipality earmarked 50 lakhs(Plan Fund) for biomining in the previous year 2020-21. SLEC on 22.07.2021 approved the proposal under SBM(U) Scheme. Total project cost is Rs.5,40,98,247/-. The same has been forwarded to the central ministry for financial sanction.

#### 10.Thalassery, Kannur

It is submitted that the volume of waste dumped at the site is 14,18,111.68 m<sup>3</sup>. Directions for remediating the site as per the Guidelines for Disposal of Legacy

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Waste (Old Municipal Solid Waste) issued by CENTRAL POLLUTION CONTROL BOARD (Ministry of Environment, Forest and Climate Change, Government of India), 2019 has been given to LSGI. Steps for tendering the work are initiated.

The report is filed by Additional Chief Secretary Local Self Government Department, Government of Kerala on behalf of Chief Secretary, Government of Kerala on the 24<sup>th</sup> day of March 2022



Sarada Muraleedharan IAS  
Additional Chief Secretary  
Local Self Government Department  
Government Secretariat  
Thiruvananthapuram.



Renovation of Windrow Composting Unit and Bio Waste collection (1 tonne per day capacity)	Installation of new machineries in Plant. The municipality had set up a bio composting plant with a processing capacity of one Tonne per day for bio waste treatment but plant is currently out of order due to malfunction of machinery.	30/Sep	Tender procedures and Implementation	30/Sep	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	project dropped New project for O W C is approved by council and DPC Tender procedure is on going
Setting Up Storage Facilities in Cluster level Municipality	Construction of New Mini MCF in 10 different centres of Municipality	31 May 22	Tender procedures and Implementation	31 May 22	Tender procedures and Implementation	Tender procedures and Implementation	Forwarded letter to agency for implementation in the identified cites	12 sites identified for mini MCF and letter forwarded to AC agencies.	12 nos. Installation started

Bio waste collection from HH and institution	Community composting (Thumburmoozhi Model) has been installed in two places but has not started functioning. Ensure the functioning of existing Thumburmuuzhi community level Bio waste composting unit in Two centres.	30/Sep	Special awareness programme and meeting in public protest areas.	30/Sep	Special awareness programme and meeting in public protest areas Completed.	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning
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	Source level to waste treatment equipments to Households	Distribution of compost units to Households. Only for 2100 households Source level bio waste treatment facilities has been provided sofar, remaining HHS will be provided.	31 May 22	Tender procedures and Implementation	31 May 22	Discussion with IRTC is on progress Application received beneficiary list preparation going on	beneficiary list submitted before the council approval	beneficiary list submitted before the council for approval	Beneficiary list approved by the council and implementation is going on.	Beneficiary contribution received and supply order issued to implementing agency
II	Ensure 100% Door to Door Collection from HHS and institutions.									

Strengthening of Haritha Karma Sena	Strengthen the number of Haritha Karma Sena in Ward level as two members and provide door to door collection services in all houses and establishments. There are 43 Harithakarmasena members in Municipality at present. The present condition of door to door collection from 7260 households & 625 institutions is (58%) & (30.8%) respectively. It will be covered to 100%.	31/Oct	Strengthen the number of Haritha Karma Sena in Ward level as two	31/Oct	Household collection increased to 9545 and collection from institutions is increased to 1084	Household collection increased to 9545 and collection from institutions is increased to 1084	Household collection increased to 9545 and collection from institutions is increased to 1084	Household collection increased to 9545 and collection from institutions is increased to 1084	Household collection increased to 9545 and collection from institutions is increased to 1084	Household collection increased to 9545 and collection from institutions is increased to 1084
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<p>Awareness creation to public on Door to door Collection and user fee</p>	<p>House campaign by Peoples,represent Members. Collection Calendar Distribution. Leaflet Distribution. Cluster level meetings, to RWA and Households in all wards. Special meetings and awareness campaigns to Commercial establishments. Establish Boards and Wall paintings on SWM messages in municipal area</p>	<p>30/Sep</p>	<p>Implementation of IEC activities.</p>	<p>30/Sep</p>	<p>Awareness programme completed</p>	<p>Completed</p>	<p>Completed</p>	<p>Completed</p>	<p>Completed</p>
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Reclamation of Historical Dumpsite in Panamanna Trenching Ground										
III	Scientific Estimation of legacy waste	Identify the agency and conduct estimation study	31/Aug	N.A	31 ST AUGUST	Completed	Completed	Completed	Completed	Completed
	Project preparation and implementation for treatment and disposal of legacy waste (Bio mining and bio remediation)	An amount of 70 lakhs has been included in the annual plan 2021-22 for the treatment of legacy waste at Panamanna plant through bio mining /bio remediation.	31/Jul	Tender approval from Municipal Council and Project Implementation	31/Jul	Tendered	Tender received from 3 agency and pending before the council for approval	Tender received from 3 agency and pending before the council for approval	Tender received from 3 agency and pending before the council for approval	Re tendered

		Setting up Sewage Treatment Plant (STP)								
IV			31 Jul 23	KMBR Rule Exemption and Fire NOC	31 Jul 23	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Tender procedure is going on
	Establishment of Sewage treatment (1.5 MLD) Plant at west side of Municipal Bus stand Ottappalam	The KIPFI project of 11.40 crore has been approved for sewage Treatment Plant (STP) and steps are being taken to set up at 52 cents west of the municipal bus stand. It has received the approval of the Pollution control Board .KMBR Rule Exemption and Fire NOC is not yet received .The STP plant will be set up as soon as it is received.								
V	Dump site clearance and Beautification									

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Clearing of Dump sites and Litter spots	Conversion and beautification of all litter spots identified in road sides. Surveillance Camera & Squad will be engaged	30/Sep	Installation of Surveillance Camera	30/Sep	Beautification process completed. Squad work is going on. Camera is functioning at all litter spots.	Beautification process completed. Squad work is going on. Camera is functioning at all litter spots.	Beautification process completed. Squad work is going on. Camera is functioning at all litter spots.	Beautification process completed. Squad work is going on. Camera is functioning at all litter spots.	Completed
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Additional actions taken for solid waste Management:-  
1) supply order given through GEM for purchasing Tipper for smoothening transportation of solid waste  
2) supply order given through GEM for purchasing TATA ACE for the use of Harithakarmasena  
3) Tender procedure completed for removal of rejected waste, and work will be started by next week